

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4782
ANSWERED ON:08.12.2010
ADARSH SOCIETY
Owaisi Shri Asaduddin

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether his Ministry has issued show cause notices to some departments and officials for violation of Environment Protection Act (EPA) in regard to grant of environmental clearance to Adarsh Society in Mumbai;
- (b) if so, the details thereof;
- (c) the number of persons so far booked for violation of the act; and
- (d) the time by which action is likely to be initiated against erring officials and departments?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH):

- (a) & (b) No, Sir. A Show Cause Notice was issued under Section 5 of Environment (Protection) Act, 1986 for violation of the provisions of Coastal Regulation Zone Notification, 1991 to M/s Adarsh Cooperative Housing Society, Colaba, Mumbai on 12.11.2010 .
- (c) & (d) Does not arise, in view of the reply given in parts (a) and (b) above.